

pearing in the open competitive examinations conducted by the Union Public Service Commission and the Institute of Secretariat Training and Management for direct recruitment to Grade 'C' (former Grade II) and Grade 'D' (former Grade III) respectively of the Central Secretariat Stenographers' Service, the relaxation in the upper age limit from 25 years to 35 years is also admissible to the Lower Division Clerks. The question of allowing relaxation in the upper age limit for making the educationally qualified clerks eligible for taking examinations conducted by the Union Public Service Commission for direct recruitment to the Assistants' Grade is also under consideration.

#### मध्य प्रदेश में विजली की कमी

685. श्री गंगा चरण दीक्षित : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि

(क) मध्य प्रदेश में विजली की कितनी कमी है.

(ख) क्या मध्य प्रदेश सरकार ने यह कमी पूरी करने के लिए केन्द्रीय सरकार को कोई प्रस्ताव प्रस्तुत किया है, और

(ग) यदि हा, तो उम पर केन्द्रीय सरकार की क्या प्रतिक्रिया है ?

ऊर्जा मंत्रालय में उपमंत्री (प्रो० सिद्धेश्वर प्रसाद) : (क) से (ग). मध्य प्रदेश में वर्तमान में जो विजली उपलब्ध है वह लगभग 96 प्रतिशत आवश्यकता की पूर्ति करती है।

जब कमी आवश्यकता पडी है, मध्य प्रदेश को उत्तर क्षेत्रीय ग्रिड से सहायता देने के प्रयत्न किए गए है। राज्य में, ऐसी कई विद्युत् उत्पादन परियोजनाएँ निर्माण की विभिन्न अवस्थाओं में हैं जिनसे पाचवी योजना की अवधि में लाभ प्राप्त होना है।

#### Allocation for Gujarat for 1976-77

686 SHRI D. D. DESAI: Will the Minister of PLANNING be pleased to state:

(a) what was the original demand made by the Gujarat State Government about the Plan allocation for the year 1976-77 and what was the final allocation decided upon;

(b) the reasons for any difference between the two; and

(c) the major heads which suffered the cut, if any?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI I. K. GUJRAL) (a) to (c). A Statement indicating the sectoral distribution of the draft proposals of the Government of Gujarat and of the outlay approved by the Planning Commission for the State Annual Plan 1976-77 is laid on the Table of the House [Placed in Library. See No. LT-10453/76].

The overall plan size and its sectoral distribution has been determined after taking into account the accepted priorities and the pace of progress in respect of various development programmes.

#### Import Licence to M/S Coca Cola Export Corporation

687 SHRI BHALJIBHAI PARMAR: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether M/s Coca Cola Export Corporation is being granted import licence for the year 1975-76 on repeat basis;

(b) if so, reasons therefor;

(c) whether import licence will be granted without asking the Corporation to bring down its foreign equity under FERA; and

(d) if so, the reasons therefor?